

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-114**  
CP-80/241/242/ND/2020

**IN THE MATTER OF:**

TushanAhuja

....Applicant

Vs

SreeVeera Woollen Mills Pvt Ltd

....Respondent

**SECTION**

U/s 241-242

Order delivered on 17.09.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Rajat Malhotra and Mr. Vivek Kumar

For the Respondent

:

**ORDER**

Mr. Rajat Malhotra has appeared on behalf of petitioner and seeks one month adjournment on the ground that petitioner has already filed the suit before the Hon'ble Delhi High Court in which the matter has been referred to the mediation, therefore, on this ground, he seeks one month adjournment. Prayer is allowed. List the case on **27.10.2020**.

sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**